

HIGH COURT OF UTTARAKHAND

eTrue Copy of Orders/Judgments

"Electronic True Copy of Orders/Judgments" is a software application developed to provide litigants and the Advocates of the parties a form to obtain electronic true copy of orders/judgments available in the National Judicial Data Grid. The main objective of this application is to provide the true copy of order/Judgement at the doorstep of needy person eliminating the requirement of visiting Court for obtaining a certified copy of order/Judgment.

For legal value of Electronic True Copy of an Order or Judgment, please read the " The High Court of Uttarakhand Electronic True Copy Rules, 2022, available in the Notification Section of the official website of High Court of Uttarakhand.

STEPS TO OBTAIN ELECTRONIC TRUE COPY OF ORDERS/JUDGMENTS

STEP-1:- Open High Court of Uttarakhand official website i.e <https://highcourtofuttarakhand.gov.in> on a smartphone, laptop computer etc. with internet connection and Click on "**eTrue Copy of Order/Judgments**" link available on the right side top menu of the official website of High Court of Uttarakhand. *(On clicking the link, the user will be redirected to eTrue Copy application submission form.)*

Note:- Kindly ensure that pop up is enabled/allowed for the above link/website.



STEP-2:- Enter Applicant basic details.

- Enter Name of Applicant
- Enter Mobile no of Applicant.
- Select option Yes/No (If Yes is selected, enter email ID in which eTrue copy of Order/Judgment will be sent to the litigants AND If No is selected, Option for sending Order/Judgment through email to litigants will not be available).
- Select Detail of the Applicant
- Enter Captcha Code.
- Submit the Form

(After submitting the form, user will be redirected to next Form)



Application for eTrue Copy of Orders/Judgments
(आदेश/निर्णय की ई-सत्य प्रति के लिए आवेदन)

*Name of Applicant / आवेदक का नाम: VIJAY SINGH

*Mobile no of Applicant / आवेदक का मोबाइल नंबर: 9458XXXX52

*Do you want True Copy of Orders/Judgments through E-mail? / क्या आप ई-मेल के माध्यम से आदेश/निर्णय की सत्य प्रति चाहते हैं? Yes / हाँ No / नहीं

*Email of Applicant / आवेदक का ईमेल: 82.sinxxxxxx@gmail.com

*Detail of Applicant / आवेदक का विवरण: Petitioner/याचिकाकर्ता

pycsn5

I hereby declare that the above data is true to the best of my knowledge and belief / मैं एतद्वारा घोषणा करता/करती हूँ कि उपरोक्त जानकारी मेरे सर्वोत्तम ज्ञान और विश्वास के अनुसार सत्य है।

Submit

STEP-3:-Enter Case Details.

HIGH COURT OF UTTARAKHAND
eTrue Copy of Orders/Judgments

Home

Application for eTrue Copy of Order/Judgments
(आदेश/निर्णय की ई-सत्य प्रति के लिए आवेदन)

Applicant Name / आवेदक का नाम: Vijay Singh Registered emailid / पंजीकृत ईमेल आईडी: Registered Mobile no / पंजीकृत मोबाइल नंबर: 9458xxxx52

Note- mandatory fields are marked with an asterisk (*) / अनिवार्य फ़ील्ड एक तारक (*) के साथ चिह्नित हैं

Select Court / न्यायालय चुने High Court / उच्च न्यायालय District Court / जिला न्यायालय

Case Detail / वाद का विवरण AO X 20XX GO

Select Case Type, enter Case number and year and Click "GO". (**A POP UP Window will open showing Parties and the Orders/Judgments**)

STEP-4:- Select Order/Judgment, listed in POP UP Window.

HIGH COURT OF UTTARAKHAND
eTrue Copy of Orders/Judgments

Home

HXXXXXX XXXXR
Versus
OXXXXXXXXI XXXXXXE XXMIXX LTD.
(AO x of 20XX)

True Copy of Order/Judgement/Decree

| Order No | Order Date | Download True Copy |
|----------|------------|---|
| 1 | 2022-01-05 | Click here to get True Copy |

Close

Applicant Name / आवेदक का नाम: Vijay Singh Registered emailid / पंजीकृत ईमेल आईडी: Registered Mobile no / पंजीकृत मोबाइल नंबर: 9458xxxx52

By clicking the "Click here to get True Copy" link, the desired etrue copy of Order/Judgment in pdf format will be displayed on the screen and one copy will be sent on the email address of application, if provided by applicant.

STEP-5:- Download or Print the PDF of Order/Judgment.

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QR Code

VIJAY SINGH (PETITIONER) (9458017622) (06-11-2022 11:40:56 AM)

IN THE HIGH COURT OF UTTARAKHAND AT NAINITAL

AO NO. 1 OF 2022

DISTRICT: HARIDWAR

1 - HARVEER KAUR Petitioner

Versus:

1 - THE ORIENTAL INSURANCE COMPANY LTD.
2 - JONSAN
3 - SAVITA JONSAN
4 - GURUDEV SINGH Respondent

Petitioner Advocate: HARI MOHAN BHATIA Respondent Advocate: PRABHAT PANDE

06-11-2022

The true copy of the Order/Judgment obtained through this application can be either printed or downloaded/stored for further use.